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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria  
V/s.  
M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv Burzin Bharudha	Adv for Proposed Respondent no. 6 and 7	B R Bharudha

ORDER

CP No. 41/213, 241 & 242/NCLT/MB/MAH/2016

At request of the party, list this matter on 05.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)